

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 211
IB-286/ND/2020**

IN THE MATTER OF:

Rajnaikant Nanubhai Kapadi

...PETITIONER

Vs.

M/s. Samtex Desinz Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 08.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

**For the Petitioner/Operational-creditor :Mr. Akhil, Mr. Sameer Srivastava,
Advocates.**

For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the Learned Counsels for both the parties. Both the Learned Counsels are advised to be in readiness for arguing the matter on the next date of hearing. Matter is adjourned to 13.01.2021.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**

(Meenu)